

MoU between the Government of India and the ACL

THE MINISTER OF STATE OF THE MINISTRY OF DEVELOPMENT OF NORTH EASTERN REGION; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; THE MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY; AND THE MINISTER OF STATE IN THE DEPARTMENT OF SPACE (DR. JITENDRA SINGH): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Department of Space) and the Antrix Corporation Limited (ACL), for the year 2019-20.

[Placed in Library. *See* No. L.T. 177/17/19]

Reports and Accounts of various organisations and related papers

मानव संसाधन विकास मंत्रालय में राज्य मंत्री; संचार मंत्रालय में राज्य मंत्री; तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री धोत्रे संजय शामराव): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 27 of the Aadhaar (Targeted Delivery of Financial and Other Subsidies, Benefits and Services) Act, 2016:—

(a) Annual Report and Accounts of the Unique Identification Authority of India, New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Authority.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (a) above.

[Placed in Library. *See* No. L.T. 184/16/19]

II. A copy each (in English and Hindi) of the following papers:—

(i) (a) Twenty—third Annual Report and Accounts of the National Institute of Electronics and Information Technology (NIELIT), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (i) (a) above.

[Placed in Library. *See* No. L.T. 10965/16/19]

- (ii) (a) Annual Report and Accounts of the Secondary Education Development Society of Kerala implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Thiruvananthapuram, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (ii) (a) above. [Placed in Library. See No. L.T. 279/17/19]
- (iii) (a) Annual Report of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Goa, for the year 2016-17.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iii) (a) above. [Placed in Library. See No. L.T. 10890/17/19]
- (iv) (a) Annual Report of the Rajya Shiksha Kendra, Bhopal, implementing the Sarva Shiksha Abhiyan Mission, Madhya Pradesh, for the year 2016-17.
- (b) Review by Government on the working of the above Kendra.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (iv) (a) above. [Placed in Library. See No. L.T. 73/17/19]

Report and Accounts (2017-18) of the Nalanda University, Rajgir, Bihar and related papers

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, I lay on the Table, under sub-section (4) of Section 32 of the Nalanda University Act, 2010, a copy each (in English and Hindi) of the following papers:—

- (a) Annual Report of the Nalanda, University, Rajgir, Bihar, for the year 2017-18.
- (b) Review by Government on the working of the above University.
- (c) Annual Accounts of the Nalanda University, Rajgir, Bihar, for the year 2017-18, and the Audit Report thereon.
- (d) Review by Government of the Annual Accounts of the above University.